

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. OA 1082 of 98

Present : Hon'ble Mr.D.Purkayastha, Judicial Member

PARTHA BHUIN

VS

UNION OF INDIA & ORS.

For the applicant : None

For the respondents: Mr.M.S.Banerjee, counsel

Heard on : 8.9.98

Order on : 8.9.98

O R D E R

None appears for the applicant. Mr.M.S.Banerjee, counsel appears for the respondents. It is found from the record that on the last occassion also none appeared for the applicant. The application is therefore dismissed for default. No order as to costs.

(D.PURKAYASTHA)
MEMBER (J)